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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.08.2018.

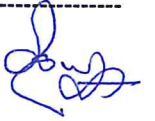
PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For hearing (Chief Manager of SBI to be present before Bench)	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: S. PEER MOHAMED
Advocate
9350970806

PETITIONER



B R GURURAJ
DIRECTOR

L. S. Anand

RESPONDENT/s: SHANTHA PROJECTS LTD.,

Rajesh S Adv
for SBI
8123976974

Secured Creditor
(financial Creditor)

Rajesh



B. NARASIMHAM ORDER

(ACM, SBI)

Heard Shri S. Peer Mohamed, learned Counsel for Petitioner with Shri B.R Gururaj, Director; Shri S. Rajesh; Shri B. Narasimham, learned Counsels for Respondent.

Post the case on 03/09/2018.



MEMBER (T)



MEMBER (J)